

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 02

Dated Guwahati, the 10th January, 2023

Hon'ble Mr. Justice Nongmeikapam Kotiswar Singh, senior most puisne Judge of the Gauhati High Court is assuming charge of the office of the Chief Justice (Acting) of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram, and Arunachal Pradesh) with effect from 12th January, 2023 as per Government of India's Notification No. 11019/51/2022-US.I/II (i) dated 10.01.2023, issued by the Additional Secretary to the Government of India, Ministry of Law & Justice, Department of Justice, (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

Sd/- Gautam Baruah,
REGISTRAR GENERAL

Memo No. HC.III-03/2023/ 138-164/G dated Guwahati, the 10th of January, 2023.
Copy to:-

1. The Secy. to the Govt. of India, Ministry of Law & Justice (Deptt. of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **11019/51/2022-US.I/II (i) dated 10.01.2023.**
2. The Joint Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **11019/51/2022-US.I/II (i) dated 10.01.2023.**
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
5. The Chief Secretary to the Govt. of Nagaland, Kohima.
6. The Chief Secretary to the Govt. of Mizoram, Aizawl.
7. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
8. The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
9. The Special Secretary to the Governor of Nagaland, Kohima.
10. The Secretary to the Governor of Mizoram, Aizawl.
11. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
12. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
13. The Secretary to the Chief Minister, Nagaland, Kohima.
14. The Secretary to the Chief Minister, Mizoram, Aizawl.
15. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
16. The Registrar General, High Court of _____.
17. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. **11019/51/2022-US.I/II (i) dated 10.01.2023**, for necessary action.
18. The Registrar (_____), Gauhati High Court, Guwahati.

19. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
20. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
21. The Secretary, GHCLSC, Gauhati High Court, Guwahati.
22. The Joint Registrar (_____), Gauhati High Court, Guwahati.
23. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
24. The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **11019/51/2022-US.I/II (i) dated 10.01.2023.**
25. The Private Secretary to **Hon'ble Mr. Justice N. Kotiswar Singh**, Chief Justice (Acting), Gauhati High Court, Guwahati.
26. The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
27. The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **11019/51/2022-US.I/II (i) dated 10.01.2023.**



REGISTRAR GENERAL

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

N0. 11019/51/2022-US.I/II (i)
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 10th January, 2023.

NOTIFICATION

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint, Shri Justice Nongmeikapam Kotiswar Singh, senior most puisne Judge of the Gauhati High Court, to perform the duties of the office of the Chief Justice of that High Court, with effect from 12.01.2023 consequent upon the retirement of Shri Justice Rashmin Manharbhai Chhaya, Chief Justice of the Gauhati High Court.

RK
10/1/2023

(Rajinder Kashyap)

Additional Secretary to the Government of India
Tele: 23383037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.